

SPECIAL BENCH

ITEM NO. 102

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.67/ALD/2021

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI KAUSHALENDRA KUMAR SINGH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th December,
2022, 02:30 pm**

NAME OF THE COMPANY	CHEMICAL SUPPLIERS INDIA PVT LTD V/S RASIK PRODUCTS PVT LTD
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. P. Nagesh, Sr. Adv. assisted by Sh. Harshal Kr. & Sh. Nikhil Kr. Verma, Advs.
: *For the Operational Creditor*
Sh. Dhruv Sapra, Adv. : *For the Corporate Debtor*

ORDER

Ld. Counsel for the parties present. As jointly requested, the matter be listed on
8th December, 2022.

—Sd—

(Kaushalendra Kumar Singh)
Member (Technical)

—Sd—

(Harnam Singh Thakur)
Member (Judicial)

05th December, 2022

Kumud Narayan
(PS)